

## Annexure-5

Name of the corporate debtor: Hindustan Dorr Oliver Limited; Date of commencement of liquidation: 25-06-2018 ; List of stakeholders as on: 21-09-2021

## List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment	Whether lien / attachment removed?					
1	State Tax Department	Gujarat		45,69,52,338.00	45,69,52,338.00	Unsecured			73.87		-		
2	Deputy Commissioner of Commercial Taxes, enforcement- 2, Central	Bellary, Karnataka		10,57,06,097.00	10,57,06,097.00	Unsecured			17.09		-		
3	The Commercial Tax Officer Raipur/ Commissioner Tax Officer	Raipur, Chhattisgarh	08-02-2019	4,04,39,912.00	4,04,39,912.00	Unsecured			6.54		-		
4	Commercial Tax Department, Agapura Circle, Telangana (entry tax)	Agapura, Hyderabad	26-07-2019	1,54,55,475.00	1,54,55,475.00	Unsecured			2.50				
5	Municipal Corporation of Greater Mumbai	Mumbai, Maharashtra	16-10-2020	28,14,220.00		Unsecured			-			28,14,220.00	Due to pendency
6	Principal Commissioner of GST and Central Excise	Mumbai East,	20-10-2020	68,58,99,442.00		Unsecured			-			68,58,99,442.00	Due to pendency
	<b>TOTAL</b>			<b>1,30,72,67,484.00</b>	<b>61,85,53,822.00</b>				<b>100.00</b>		-	<b>68,87,13,662.00</b>	